M.A.4670/02 in CCP.76/02 in O.A.118/2002

12.11.2002

Hon'ble Mr. Justice R.R.K. Trivedi, V.C. Hon'ble Mr. Sarveshwar Jha, A.M.

Shri Pankaj Srivastava holding brief of Shri S. Srivastava, counsel for the applicant.

Shri Pankaj Srivastava submits that this Contempt
Application should be dismissed as not pressed. The Contempt
RE Application is accordingly dismissed as not pressed.
Notices are discharged. No order as to osts.

Janushun Me

V.C.

shukla/-